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Appropriation (Vote on Account) Bill, 2015 (motion adopted)

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HON. SPEAKER: Item No. 22 – Hon. Minister.

SHRI ARUN JAITLEY: Madam, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2015-16."

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2015-16."

The motion was adopted.

SHRI ARUN JAITLEY: Madam, I introduce□□ the Bill.

HON. SPEAKER: Item No. 23 – Hon. Minister.

SHRI ARUN JAITLEY: Madam, I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2015-16, be taken into consideration."

HON. SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2015-16, be taken into consideration."

The motion was adopted.

HON. SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is :

"That clauses 2 to 4 stand part of the Bill.

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

HON. SPEAKER: The Minister may now move that the Bill be passed.

SHRI ARUN JAITLEY: Madam, I beg to move:

"That the Bill be passed.

HON. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

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15.03 hrs.